

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 20th March, 2024

NO. LJ (B) 17/2019/Pt./4 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya is pleased to hereby appoint the following Officers as Executive Magistrates to be the Flying Squad Team and Static Surveillance Team and Video Surveillance Team in connection with the forthcoming General Election to the Lok Sabha 2024 within Sohra Civil Sub Division with immediate effect until the end of the Election process-

SL.NO.	Names of Officers and Designation
1	Shri Derek Yule Pariat, Assistant Director (Pathalogy) O/o. Research Officer, AICRIP, Upper Shillong
2	Shri Siljay K Sangma, Assistant Director of Horticulture (VFT) HQ Directorate of Horticulture
3	(Dr) Shri Dodo Pasweth, Assistant Director of Agriculture (Soil Survey) LUSRO, Shillong
4	Shri Welstar N Marak, Assistant Director of Agriculture (Training), Upper Shillong
5	Smti Kheinkor Lyngdoh, Sub Divisional Agriculture Officer, Sohra
6	Smti Iadahunlang Kharkongor, Assistant Director of Agriculture, AICRIP, Upper Shillong
7	Smti Badahunlang Wahlang, Project Director, ATMA, East Khasi Hills
8	Smti Pitila Ch. Marak, Assistant Director of Horticulture (VFT) HQ., Directorate of Horticulture, Shillong
9	Smti Lakyntiew Warjri, Assistant Director of Agriculture, HQ., Directorate of Agriculture, Shillong
10	Shri. Riki Heimonmi Suting, Assistant Executive Engineer, PWD (Rds) No. I, Shella

11	Smti Lalthlamuani Darnei, Principal, Sohra Govt. College, Sohra
12	Smti Anastasia Wahlang, Principal, Sohra Govt. Hr. Sec. School, Sohra
Reserve Sector Magistrate	
13	Shri M. Nongsiej, Vice Principal, Sohra Government Hr. Sec. School, Sohra
14	Shri T. Puwein, Range Forest Officer, Sohra

Sd/-

Secretary to the Govt. of Meghalaya,
Law (B) Department

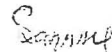
MEMO.NO. LJ (B) 17/2019/Pt./4-A,

Dated Shillong, the 20th March, 2024

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Sub Divisional Officer (EL), Sohra Civil Sub Division, Sohra, with reference to his letter No. SSD/EL.65/2023/7 Dtd.15-03-2024
3. Personnel A.R (A) Department.
4. Election Department.
5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
6. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,



Deputy Secretary to the Govt. of Meghalaya
Law (B) Department
